## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3983 ANSWERED ON:06.08.2014 HIGHER EDUCATION COMMISSION Sule Smt. Supriya Sadanand

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to establish Higher Education Commission in the country;

(b) if so, the details thereof;

(c) whether the above Commission is likely to replace the existing regulatory bodies such as University Grants Commission and All India Council for Technical Education;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to make the Commission effective and all encompassing body of higher education in the country?

## Answer

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): The Government had introduced the Higher Education and Research Bill, 2011 in the Rajya Sabha. The Bill sought to establish the National Commission for Higher Education and Research (NCHER). The NCHER proposed to subsume the University Grants Commission (UGC), All India Council for Technical Education, National Council for Teachers Education etc.

(e): The Higher Education and Research Bill has not yet been passed by Parliament. In the interim, the Government has constituted a University Grants Commission (UGC) Review Committee, under the chairmanship of Prof. Hari Gautam, former Chairman, UGC to conduct a review of the present status of the UGC in order to restructure and re-organize it for attaining better performance to meet the desired objectives and to address the imperatives and challenges in the higher education sector for fullest realization of the higher learning and research potential in the country.

One of the Terms of Reference (TOR) of the Committee is regarding requirement of regulatory space for the UGC vis-Ã -vis other regulatory bodies for providing educational leadership in the higher education sector. The complete TOR of the Committee are available at www.mhrd.gov.in.